

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY.

Original Application No. 259/87.

Shri Pradeep Chaturvedi,
F-2, Chhotu Terrace,
Colaba,
BOMBAY - 400 005.

... Applicant.

V/S

- 1) Union of India,
- 2) Chairman/Managing Director,
Mahanagar Telephone Nigam Ltd.,
Karshidal Bhavan,
New Delhi - 110 050.
- 3) and at other office at
General Manager, ~~General~~
Telephone Bhavan, Colaba,
BOMBAY - 400 005.
- 4) Area Manager (Long Distance),
Mahanagar Telephone Nigam Ltd.,
Kidwai Bhavan, Jonpath,
New Delhi.
- 5) Assistant Engineer (Admn.),
Central Trunk Exchange,
Mahanagar Telephone Nigam Ltd.,
Kidwai Bhavan, Delhi.
- 5) Under Area Manager (Long Distance) CIX,
Mahanagar Telephone Nigam Ltd.,
New Delhi.

... Respondents.

Coram: Hon'ble Vice-Chairman, B.C. Gadgil.

Hon'ble Member (A), J.G. Rajadhyaksha.

Tribunal's Order:-

Date: 30.4.1987.

Heard the applicant in person. This matter was fixed for Admission today.

We do not think that this application is maintainable, the reasons are as follows:-

The applicant is an employee of All India Radio, Bombay. Respondent No. 5 is his wife and is working at Mahanagar Telephone Nigam Ltd., New Delhi. He wants that the said Mahanagar Telephone Nigam Ltd., New Delhi be directed to transfer the Respondent No. 5 to Bombay. In our opinion, such an application at the instance of the applicant, is not



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tanable. Respondent No. 5, if she has some grievances about her posting, can, if it is so permissible, agitate with proper proceedings before an appropriate Tribunal. In view of the above position, the application is summarily dismissed as it is not maintainable.



Compared by: *[Signature]*

Prepared by:

nbs/-.

Moeller
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH,
NEW BOMBAY 400 614